

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 14.02.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 308/2021 IA No. 647 & 648/2021	P. Jayagovind V Bijoy Prabhakaran Pulipra & Anr	Dinesh R. Shenoy	Bijoy Prabhakaran Pulipra RP Caveator for R1
2.	Comp App (AT)(CH)(Ins) No. 318/2021 & IA No. 663/2021	Sitalakshmi Mills V T.V. Balasubramanian & Anr	Niraj Kumar Singh	
3.	Comp App (AT)(CH)(Ins) No. 344/2021 IA No. 712/2021	Tomy Augustin & Anr V Hindustan Newsprint Ltd & 2 Ors	Sandeep Gopalakrishnan	
4.	Comp App (AT)(CH)(Ins) No. 345/2021 IA No. 713,714 & 715/2021	P. Mahalingam V Santosh Hospital P Ltd & 2 Ors	Saurabh Kalia Siddharth	
5.	Comp App (AT)(CH)(Ins) No. 346/2021 IA No. 717 & 718/2021	The Assistant Commissioner of Central Tax V Sreenivasa Rao Ravinuthala	Raj Kumar Jhabakh	
6.	Comp App (AT)(CH)(Ins) No. 347/2021 IA No. 719,720,721 & 722/2021	Central Board of Trustees V Rajendran PR, RP	K. Ramu R. Vishnu	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 234/2021 (PH)	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) & 2 Ors With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
8.	Comp App (AT)(CH)(Ins) No. 239/2021 (PH)	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
9.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH)(Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	Bijoy Pulipra
11.	Comp. App (AT)(CH)(Ins) No. 317/2021 (IA No. 662/2021)	S. Radhakrishnan V Auromatrix Hotels P Ltd & 2Ors	A.K. Mysamy P.S. Suman	Sathiyarayanan R2 Pavithra Dayalan R3 R1 Served

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No. 58/2021 (Comp App (AT) No. 149/2020) & IA No. 513,514/2021	Edalpodiyl Mirshad & Ors V Ashraf Ali Patel & Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta-R1 R2-Notice Served on 19.09.2020
13.	Comp App (AT)(CH)(Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Yadavilli Sai Karunakar Anil Kumar Ramanathan	Mohanraj R1-R2 Ashish Rana S. Chidhabaram B. Dhanraj

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By the order of Hon'ble Member (J)**(Chennai Bench)****For Assistance,**

1. Dy. Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
2. Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169